

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 665/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Prisma (HK) Ltd.
V/s.
VHCL Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Kumar Tolani	Advocate	

ORDER

TCP No.665/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that this matter by oversight has been transferred to this Bench though notice was served upon the Respondent side while this matter was pending before Hon'ble High Court of Bombay, the Registry is hereby directed to send back this matter to the Registry of Hon'ble High Court of Bombay within three days hereof.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 665/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES: Prisma (HK) Ltd.
V/s.
VHCL Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
Sr.No.29	Kumar Tolani	Advocate for Petitioner	<i>[Signature]</i>
	Santosh Yelve	Advocate for Respondent	<i>[Signature]</i> 14/8

ORDER

TCP No. 665/ I&BP /NCLT/MB/MAH/2017

Counsel for the Petitioner as well as Corporate Debtor are present.

At request of the parties, list this matter on **14.09.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 665/(MAH)/2017
CA No.

CORAM:

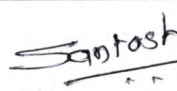

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Prisma (HK) Ltd.
V/s
VHCL Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	Santosh R. Yelre	Adv for Respondent	
18	Kumar Tolani	Adv. for Petitioner	

Order

TCP No.665/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 14.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)